

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal No. 12 of 2014 &
IA No. 16 of 2014

Dated : 24th January, 2014

Present: Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

**M/s Chhattisgarh State Power Distribution
Co. Ltd.**

..... Appellant(s)

Versus

**Chhattisgarh Electricity Regulatory Commission
& Anr.**

..... Respondent(s)

Counsel for the Appellant(s) : Mr. K.Gopal Choudhary
Mr. A. Bhatnagar (Rep.)
Counsel for the Respondent(s) : Mr. C.K. Rai for R.1

ORDER

Mr. C.K. Rai, the learned counsel undertakes to file Vakalatnama on behalf of Respondent No.1 and Mr. Buddy A. Ranganadhan undertakes to file Vakalatnama on behalf of Respondent No.2 and they seek some time to file the reply. Accordingly, they are directed to file the same on or before 20.02.2014 after serving copy on the other side.

Post the matter on **03.03.2014**. In the meantime, Rejoinder, if any, be filed after serving copy on the other side.

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson